

18/12/06

Ken. Mr. A. K. Singh, MCA
Ken. Mr. M. Kantharath, MCA

Appl:- Shri Praveen Kumar
Resp:- Shri S. M. S. Sadeq.
second case for the party.
CCP is dismissed by
separately dictated order.

OK
Copy is prepared
today.

20/12/06

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18/12